

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-468(ND)/2018

IN THE MATTER OF:

M/s Vrinda Power Pvt. Ltd.

Vs

M/s Capital Electech Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC, 2016

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

Order delivered on 28.08.2018

For the Petitioner/applicant/OC :

For the Respondent :

ORDER

Re-notified for hearing on 27.09.2018.

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(V.K.SUBBURAJ)
MEMBER (TECHNICAL)

Varinder Kumar

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(R. VARADHARAJAN)
MEMBER (JUDICIAL)